GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS **RAJYA SABHA UNSTARRED QUESTION No. 457** TO BE ANSWERED ON: 06/12/2023

ECONOMIC DEVELOPMENT OF TRIBAL COMMUNITIES

457 SHRI RAMBHAI HARJIBHAI MOKARIYA: SHRI KAILASH SONI:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether Government initiatives have transformed the economic landscape for Tribal Communities in the country; and

(b) if so, the tangible outcomes of Government's efforts to promote economic development and financial inclusion among tribal communities?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS SMT RENUKA SINGH SARUTA

(a) & (b): The Ministry of Tribal Affairs through its two agencies namely Tribal Cooperative Marketing Development Federation of India (TRIFED) & National Scheduled Tribes Finance & Development Corporation (NSTFDC) have contributed significantly in promoting economic activities being undertaken by the tribal communities and have impacted in turn their economic development.

Under the component of 'Van Dhan' of Pradhan Mantri Janjatiya Vikas Mission (PMJVM) scheme, TRIFED has sanctioned 3958 Van Dhan Vikas Kendras associating 11.83 lakh beneficiaries since its inception in 2019-20. These VDVKs have made a business of around Rs. 41 crores through value addition of Minor Forest Produces (MFPs) and non-MFPs so far. State-wise details of the same are enclosed in **Annexure**.

Further, TRIFED has also empaneled 3069 tribal artisans / suppliers and has realized a sale of Rs. 172.55 crores by marketing of various categories of tribal products through their online / offline platforms since 2019-20. Year-wise details of the same are as under:

S. No	Year	Gross Sale (Rs in crore)
1	2019-2020	40.29
2	2020-2021	30.12
3	2021-2022	43.42
4	2022-2023	36.12
5	2023-2024(upto 30.11.2023)	22.60
	TOTAL	172.55

Similarly, NSTFDC has disbursed concessional loans amounting to Rs. 1343.06 crores to 2.56 lakh beneficiaries since 2019-20 under its schemes like Term Loan, Adivasi Mahila Sashaktikaran Yojana, Micro Credit scheme, Adivasi Shiksha Rrinn Yojana etc. for undertaking various economic activities. The year-wise details of the same are as under:

Fin. Year	Disbursement (Rs. in crores)	No. of Beneficiaries
2019-20	285.37	1,20,831
2020-21	367.90	1,69,539
2021-22	272.92	1,65,101
2022-23	299.29	72,992
2023-24 (as on 31.10.23)	117.58	27,662
Total	1343.06	256,128

S. No	State	Total Number of VDVKs Sanctioned	Total No. of Van Dhan beneficiaries	Total Sales reported (in Lakhs)
1	Andhra Pradesh	415	123578	278.477
2	Arunachal Pradesh	106	32897	6.17
3	Assam	471	143309	360.47
4	Chhattisgarh	139	41700	753.04
5	Dadra & Nagar Haveli and Daman & Diu	1	302	5
6	Goa	10	3000	31.6
7	Gujarat	200	57968	6
8	Himachal Pradesh	4	1110	7.7
9	Jammu & Kashmir	100	29791	0
10	Ladakh	10	3000	0
11	Jharkhand	146	43701	44.4
12	Karnataka	140	41748	24.27
13	Kerala	44	12038	7.91
14	Madhya Pradesh	126	37860	130.31
15	Maharashtra	264	79350	97.32
16	Manipur	200	60403	303.55
17	Meghalaya	169	50835	14.71
18	Mizoram	259	76168	295.71
19	Nagaland	284	85198	409.02
20	Odisha	170	50094	1072.01
21	Rajasthan	479	144803	117.43
22	Sikkim	80	23381	15.84
23	Tamil Nadu	8	2400	93.24
24	Telangana	17	5100	0
25	Tripura	57	16116	17.91
26	Uttar Pradesh	25	7238	6.97
27	Uttarakhand	12	3605	3.89
28	West Bengal	22	6719	0
	TOTAL	3958	1183412	4102.95

Annexure referred to reply to Part (a) & (b) of RSUQ No. 457 for answer on 06.12.2023